

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.08.2022 (FRIDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2663 of 2022 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Siddharth Bhatli	Alok Kumar

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 925 of 2022	Vikram B Lakhani Director Orienta Cine Advertising Pvt. Ltd. Vs. INOX Leisme Limited Corporate & Anr.	Neha Sharma	Akshay Sapre bhijeet Swaroop Bhaskar G. Shetty
3.	Comp. App. (AT) (Ins) No. 1013 of 2022	State Bank of India Vs. Bhuvée Stenovate Pvt. Ltd.	Ajay Gaggar	Arijit Mazumdar
4.	Comp. App. (AT) (Ins) No. 1014 of 2022	MTL Pipes India Ltd. Vs. Vikas Gupta	Kumar Ranjan	
5.	Comp. App. (AT) (Ins) No. 1020 of 2022	ABB India Ltd. Vs. Shailesh Verma Resolution Professional of South East U.P. Power Transmission Company ltd. & Ors.	Deepak Biswas	
6.	Comp. App. (AT) (Ins) No. 1021 of 2022	Amardeep Singh Dhanjal Vs. State Bank of India	Abhinandan Gautam	
7.	Comp. App. (AT) (Ins) No. 1022 of 2022 & I.A. No. 2908 of 2022 (With Defects)	Misty Meadows Pvt. Ltd. Vs. Innovative Real Tech Pvt. Ltd.	Eshna Kumar	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 1044 of 2021	Neeraj Chaudhary Vs. Fontal Flexipack Ltd. & Anr.	Dhruv Gupta	B.Roy
9.	Comp. App. (AT) (Ins) No. 82 of 2022	Mohanlal Ayyapan Pillai Founder and Manging Director Virgo Marine Shipyards Private Ltd. Vs. Virgo Marine Shipyards Private Ltd. Through its Interim Resolution Professional, Shivam Raju Palvesam & Ors.	Pooja Mahajan	Shivan Raju Palavesam-R1 Prabhat Shetty-R4
10.	Comp. App. (AT) (Ins) No. 266 of 2022	BKP Enterprise Vs. Air India Ltd.	Navyug Sethi	Mohd Azeem Khan Ishani
11.	Comp. App. (AT) (Ins) No. 381 of 2022	Salem Stainless Steel Suppliers Pvt. Ltd. Vs. Rajubhai Patel (Resolution Professional of Cooltech Containers Pvt. Ltd.)	Charu Sachdev	Rushabh Shah-RP
12.	Comp. App. (AT) (Ins) No.460 of 2022	Pratim Bayal Liquidator, A.K. Power Industries Pvt. Ltd. Vs. Ayan Malick & Ors.	Sadapurna Mukherjee	Sanwal Tibrewal Shaunak Mitra-R1
13.	Comp. App. (AT) (Ins) No. 468 of 2022	Sandeep Kasare Vs. IL & FS Financial Services Ltd. & Anr.	Rahul Arya	Jatin Pore Satendra K. Rai Ankita Agarwal-R1 Rajesh Jhunjhunwala- R2
14.	Comp. App. (AT) (Ins) No. 484 of 2022	Adinath International Pvt. Ltd. Vs. AVR Overseas Pvt. Ltd.	Sanjeev Sagar	Kamlendra Singh Aniket Bhattacharya Armaan Nayar
15.	Comp. App. (AT) (Ins) No. 489 of 2022	Indian Overseas Bank Vs. Keshar Multiyarn Mill Ltd.	Gautam Singhal	Kuldip Mallick Soumya Dutta
16.	Comp. App. (AT) (Ins) No. 494 of 2022	Manjeet Kaur Sran Vs. HBN Homes Colonisers Pvt. Ltd. & Ors.	Teejas Bhatia	Mohit Nandwani-R1

17.	Comp. App. (AT) (Ins) No. 562 of 2022	Sabyasachi Sahoo, Suspended Director of Shrikrupalu Steels Pvt. Ltd. Vs. Imperial Refractories & Anr.	Sreenita Thaker	Ashish Choudhury- R1 Shipra Mishra-R2
18.	Comp. App. (AT) (Ins) No. 585 of 2022	Sidhartha Global Pvt. Ltd. Vs. Amira Pure Foods Pvt. Ltd.	Shiv M. Sharma	RK Gupta Swarlipi Deb Roy Abhinav Aggarwal RK Gupta
19.	Comp. App. (AT) (Ins) No. 597 of 2022 (With Defects)	C.P. Ispat Pvt. Ltd. Vs. Maan Steel & Power Ltd. & Ors.	Soumya Dutta	Rohit Dutta-R3 Abhishek Guha Chitresh Saranogi-R4
20.	Comp. App. (AT) (Ins) No. 598 of 2022	Anil Agarwal (Ex-Director) Balaji Paper & Newsprint Pvt. Ltd. Vs. Jai Kishor Gupta Proprietor Of Lalta Prasad Shaw & Co. & Anr.	Pratiksha Sharma	Shiv S. Banerjee Arijita Ghosh-R1 Bijay Murmuria-R2
21.	Comp. App. (AT) (Ins) No. 600 of 2022	Inteco Melting and Casting Technologies GMBH Vs. Inteco Special Melting Technolgies (India) Pvt. Ltd. & Ors.	Parul Kashyap	Arjun Asthana Shubhangi Gupta-R2- R3
22.	Comp. App. (AT) (Ins) No. 720 of 2022	Atul Kumar Kansal Vs. Owners Welfare Association, Universal Trade Tower	Swapnil Gupta	Piyush Singh Kashish Sareen
23.	Comp. App. (AT) (Ins) No. 774 of 2022	Rahul Arunprasad Patel Vs. State Bank of India With	Henna George	
24.	Comp. App. (AT) (Ins) No. 781 of 2022	Amit Dineshchandra Patel Vs. State Bank of India	Arvind Kumar Gupta	
25.	Comp. App. (AT) (Ins) No. 796 of 2022	Bhagwati Power and Steel Ltd. Vs. Senior Divisional Commercial Manager, South Eastern Railways & Ors.	Shivam Shukla	
26.	Comp. App. (AT) (Ins) No. 797 of 2022	Bhagwati Power and Steel Ltd. Vs. Central Coalfields Ltd. & Anr.	Shivam Shukla	

27.	Comp. App. (AT) (Ins) No. 826 of 2022	Gaurav Katiyar IRP Of Value Infra Tech India Pvt. Ltd. Vs. -----	Rishabh Jain	
28.	Comp. App. (AT) (Ins) No. 881 of 2022	SEL Manufacturing Company Ltd. Vs. Punjab Small Industries & Export Corporation Ltd.	Henna George	
29.	Comp. App. (AT) (Ins) No. 947 of 2022	Rajeev Kumar Jain Vs. Uno Minda Ltd. & Anr.	Aadil Khan	Abhijeet Sinha Mahip Singh Rahul Vardhan-R1 Srishti Pareek-RP

For Hearing

30.	Comp. App. (AT) (Ins) No. 465 of 2022 (PH)	Raj Singhania Official Liquidator of Gontermann-Peipers (India) Limited (In liquidation) Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors. With	Gaurav Gupta	Anand Sukumar Mainak Bose Rishabh Karnani Neha Tandon-R4
31.	Comp. App. (AT) (Ins) No. 264 of 2022 (PH)	Snaefell Heights LLP Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors.	Anup Kumar	Mainak Bose Anand Sukumar-R1 NPS Chawla Surekh K. Buxy-R3 Gaurav Gupta-R6

02:00 PM

For Hearing

32.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021 (PH)	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors. With	Swarnendu Chatterjee Aditya Sidhra	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
33.	Comp. App. (AT) (Ins) No. 915 of 2021 (PH)	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors. With	Nidhi Khanna	Dhiraj K. Totala
34.	Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021 (PH)	Punjab National Bank Vs. Ashish Chhawchharia & Ors. With	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia- R1 Aditi Deshpande-R3

35.	Comp. App. (AT) (Ins) No. 686 of 2021 (PH)	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr. With	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2
36.	Comp. App. (AT) (Ins) No. 752 of 2021 (PH)	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha- R1 Raunak Dhillon-COC Pooja Mahajan-R3
37.	Comp. App. (AT) (Ins) No. 801 of 2021 (PH)	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4
38.	Comp. App. (AT) (Ins) No. 361 of 2022 (PH)	Concor Air Ltd. Vs. Ashish Chhawchharia & Anr. With	Rishi K. Awasthi	Dhiraj Kumar Totala
39.	Comp. App. (AT) (Ins) No. 771 of 2022 (PH)	All India Jet Airways Officers and Staff Association Vs. Ashish Chhawchharia Resolution Professional & Ors. With	Nupur Kumar	Rohan Rajadhyaksha Nishant Upadhyay Madhur Arora Dhiraj Kumar Totala Parimal Kashyap-R1 & R3
40.	Comp. App. (AT) (Ins) No. 792 of 2021	Department of State Tax Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd. & Anr.	Aaditya Pande	Rohan Rajadhyaksha Malhar Zatakia Dhiraj Kumar Totala Priya Palwa Madhur Arora-R1

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar